

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 81 of 2011

Dated: 9th January, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Allain Duhangan Hydro
Power Ltd.**

....

Appellant (s)

Versus

Everest Power Pvt. Ltd. & Ors.

....

Respondent (s)

Counsel for the Appellant (s):

**Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Nitin Kala**

Counsel for the Respondent(s):

**Mr. M.G. Ramachandran &
Mr. Tarun Johri, Adv. for
R-1.
Mr. S.B. Upadhyay, Sr. Adv.
Mr. S. Tanuwada
Mr. Pawan K. Singh
Er. Sanjay Dewan for R6 &
R8
Mr. D.P. Sharda, Adv. for
R-8**

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ORDER

Heard the learned counsel for the parties.

Order on I.A. No. 12 of 2012 is reserved.

Post the matter for hearing in the main appeal on 2nd February,
2012.

(P.S.Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/ks